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stani tourists who visited India during 1987-88 and 1988-89 were 137,427 and 152,516 respectively. The statistics of Indians visiting Pakistan are not maintained by the Department. However, as per the information received from World Tourism Organization, 189,320 Indians visited Pakistan during 1987. Figures for later years are not available.

(c) and (d). The Government of India has signed a protocol to promote tourist travel in groups with the Government of Pakistan in May, 1984. Under the protocol the India Tourism Development Corporation and the Pakistan Tourism Development Corporation have been designated as tour operating agencies in respect of group tourism which are permitted only by air on a fixed itinerary.

Export of Beef

853. SHRI RAJVEER SINGH[.] Will the Minister of COMMERCE be pleased to state:

(a) the quantity of beef exported during the 1987-88 and 1988-89;

(b) whether Government propose to export more beef, if so, the details thereof: and

(c) if not, the reasons thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) Beef is not allowed for export.

(b) and (c). In view of the above, question does not arise.

Setting up of Steel Plants in Orissa and Karnataka

854. SHRI BHAJAMAN BEHERA: SHRI GOPINATH GAJAPA-THI:

SHRI ANADI CHARAN DAS:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Union Government are examining afresh the question of setting up of steel plant in Orissa and Karnataka and also examining the possibilities of setting up the steel plants in private sector; and

(b) if so, the details thereof and the time by which these steel plants are likely to be established?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUS-TICE (SHRI DINESH GOSWAMI): (a) and (b). Various alternatives for setting up viable steel projects near Daitarı in Orissa and near Vıjaynagar ın Karnataka are proposed to be considered by the Government. Final decision on the projects would be possible only after the VIII Plan is finalised.

Tax contribution to Union Government by Bombay Metropolitan

855. SHRI VAMANRAO MAHADIK: Will the Minister of FINANCE be pleased to state:

(a) the percentage of the annual tax collected by the Union Government from Bombay Metropolitan and its suburbs;

(b) the share given back to Bombay for its development, specifying the figures for the last financial year; and

(c) the comparative contribution and return share received by Delhi, Madras and Calcutta?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The Contribution of Bombay and its suburbs in the total collection of Income tax (including Corporation tax) is nearly 30 per cent.

The statistics of the contribution of Customs and Central Excise are maintained Collectorate-wise and not city-wise. (b) The share given to states from Central Pool is allotted state-wise and not city-wise.

(c) The comparative contribution towards Corporation tax and Income tax is detailed below:

	Delhi		(Rs. in crores)		
		Madras	Calcutta	Bombay	
Corporation Tax	646.73	114.73	457.85	1568.05	
Income Tax	428.61	155.13	245.64	996.71	

Shortage of Staff in SBI Branches in Phulbani District of Orissa

856. SHRID. AMAT: Will the Minister of Finance be pleased to state:

(a) whether the branches of the State Bank of India in Phulbani District of Orissa are inadequately staffed causing inconvenience to the customers;

(b) if so, the reasons therefor; and

(c) the steps taken to appoint more staff in these branches?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (c). The State Bank of India has reported that their bank's branches are adequately staffed to meet their present requirement. The bank has also advised that although so far no adverse customer feed back has been received on account of alleged shortage of staff, the requirements of staff of branches of the bank are reviewed from time to time taking into account the business level and other relevant factors. [Translation]

Consumerism in Akashvani and Doordarshan Programmes

857. SHRI RAM LAL RAHI: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

(a) whether Government propose to liberate media i.e. Akashvani and Doordarshan from consumer culture; and

(b) if so when?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) The question of "liberating" --Akashvani and Doordarshan from consumer culture does not arise as Akashvani and Doordarshan are public service broadcasting/telecasting organisations with a social commitment. Even in respect of Commercial Broadcasting/Telecasting Service, Akashvani and Doordarshan have provided builtin safeguards, from the very inception of the service, to guard against the pitfalls of consumer culture. These safeguards are:-